

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD  
COURT 1**

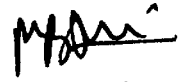


**IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]**

**Coram: Hon'ble Ms. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2020**

Name of the Company: Kuldeep Verma RP of K S Oils Ltd  
V/s  
Ramesh Chandra Garg & Ors

Section: wmIon Sec 66 r.w 60(5)(a) & 25(2)(j) of IBC

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	NEHA JANI	Advocate	Respondent	
2.	Aditya S. Rana	Advocate	SBI	
3.	Niharika Sharma	Adv	RP	

**ORDER**

The Parties are represented through their respective Learned Counsels.

On the request of Learned Counsel for the Respondent, the matter is adjourned, in the presence of the Counsel for the petitioner.

List the matter on 26.03.2020

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 5th day of March, 2020